

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

Telephone No.24608711
Fax No.24651505

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

No.Listing/NCDRC/2020

26th June, 2020

NOTICE

It is notified for the information of the Counsel/Parties that the National Consumer Disputes Redressal Commission is listing the fresh matters and all the pending Revision Petitions instituted upto the year 2015 through Video Conferencing.

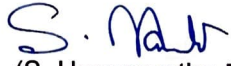
The Counsel/Parties are also informed that the scanned records of the cases being listed before the Hon'ble National Commission through Video Conferencing, may be made available to them at their request to be sent at cc.ncdrc@gmail.com, fa.ncdrc@gmail.com and rp.ncdrc@gmail.com with regard to Consumer Complaint, First Appeal and Revision Petition respectively so that no adjournment can be sought on the date of hearing for want of records.

It is once again reiterated that the Counsel/Parties who are interested in listing their fresh or pending matters before the Hon'ble National Commission through Video Conferencing, may convey their requests to the Registry and submit the complete digitized records of their cases, in the manner provided in the Notice dated 09.06.2020, at the following respective e-mail IDs:-

<u>Sl.No.</u>	<u>E-mail ID</u>	<u>For Filing</u>
1.	cc.ncdrc@gmail.com	Consumer Complaints
2.	fa.ncdrc@gmail.com	First Appeal
3.	rp.ncdrc@gmail.com	Revision Petition

If any party desires to view the Court proceedings, such request has to be made to the Registry of the Commission at least a day in advance. The Hon'ble Bench, subject to its convenience and the capacity of the system, may allow such requests.

By Order


(S. Hanumantha Rao)
Joint Registrar

Copy to

- 1 SO (IT) – With a request to upload the Notice on the website of Commission.
- 2 Notice Board, NCDRC